

[English]

MR. DEPUTY SPEAKER : There should be some limit to it. Please take your seat now.

(Interruptions)

MR. DEPUTY SPEAKER : Mr. Katheria, please take your seat.

[Translation]

SHRI PRABHU DAYAL KATHERIA : About three thousand labourers dying due to starvation, this Government is talks of social justice, at least some  
... (Interruptions)

MR. DEPUTY SPEAKER : There are some other issues also. I am calling names.

SHRI PRABHU DAYAL KATHERIA : Government should say something.

MR. DEPUTY SPEAKER : You have conclude your point. Please sit down.

[English]

SHRI K.S.R. MURTHY (Amalapuram) : Mr. Deputy Speaker, Sir, in the Economic Times, dated 12th December, 1996, it has been reported that the Government of India, that is, the Minister of Industry is still considering the revival of the HMT Tractor Division. It is more than a year since the negotiations have been started and still they are not able to finalise which company should take over the revival of the HMT Tractor Division.

We are all interested in preserving the retention of the employees. There should be no retrenchment of the employees in this matter. Since India is the second large market, we should not allow any company to run away with this company. In case foreign knowhow is necessary, it should be obtained but not at the cost of the domestic companies. There are a very large number of companies in the country which have developed this knowhow and they should be given an opportunity to offer their terms and conditions.

A few days back, Shri Atal Bihari Vajpayee had suggested that there should be transparency in every item of Government work. The Official Secrets Act should be scrapped except in the matter of Defence. I would like to submit to the consideration of the hon. Minister of Industry that whatever negotiations are going on in the Ministry of Industry should be open. All those who have competed for this tender should be asked to come and discuss. And what is best for the interest of the country should be decided without any harm to the employees of the HMT Tractor Division.

[Translation]

SHRI RAM NAGINA MISHRA (Padrauna) : Hon'ble Deputy Speaker, Sir, through you I want to draw the

attention of the Minister of Power to district Pundrauna in Uttar Pradesh. Pundrauna is adjoining Bihar-Nepal border. There flows river Narayani which is 100 K.m. long and runs through Bihar. Thousands of villages do not have electricity there even after 50 years of independence. That area is reeling under the terror of 'Jangal Party'. Kidnapping and murders are the order of the day. Taking advantage of the darkness they indulge in committing more and more crimes. I request the Minister to provide electricity connections in hording area pudrauna on priority basis so that the people of that area could carry out their agricultural activities and run their industries smoothly.

SHRIMATI SUBHAWATI DEVI (Banshgaon) : Hon'ble Deputy Speaker Sir the fertilizer factory in Gorakhpur is lying closed for quite some time. The Government assured that the factory would be made operational within three months, but nothing has been done so far. I urge upon the Government to revive its functioning as soon as possible. Besides, Domingarh bridge has broken down. I would like to request the Minister of Railway Shri Paswan to arrange for making a pucca bridge there... (Interruptions)

MR. DEPUTY SPEAKER : You please sit down. I have called. Mr. Jatia.

DR. SATYANARAYAN JATIA (Ujjain) : 50 years have passed since the country attained freedom but still disparity and discrimination prevails, so far as the socio-economic and educational conditions of the people of Scheduled Castes and Scheduled Tribes are concerned. The ensuing Session of the Parliament would be the Budget Session and the next Five Year Plan would be the Ninth Five Year Plan, a draft of which is being prepared. I urge upon the Government to implement through the budget of 1997-98 and the Planning Commission and the Constitutional provisions made for them which have not been implemented so far. The Planning Commission should consist of two members from Scheduled Castes and one member from Scheduled Tribes.

I want to make one more submission that there has been much delay in implementing the recommendations of the Fifth Pay Commission set up for the Government employees. It should be presented soon and made effective w.e.f. 1st January 1994... (Interruptions)

MR. DEPUTY SPEAKER : Only one Member can speak at one time. I can not call their names at a time.

13.00 hrs.

SHRI NAWAL KISHORE RAI (Sitamarhi) : Mr. Deputy Speaker, Sir, through you I want to draw the attention of the Government towards the problems of unemployed people. Recently Prime Minister's Employment Scheme was implemented to solve the problems of unemployed people. Honourable Finance Minister is sitting in the House and the Leader of the House Hon'ble Ram Vilas Paswanji is also present here. Through you I want to tell the Government that it is December the last month